

**BEFORE HON'BLE NATIONAL GREEN
TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO. 222/2023 (WZ)

Mrs. Mangal Vishnu Bodkhe Applicant

VERSUS

M/s. Matrix Life Science Pvt. Ltd. Respondents

**AFFIDAVIT IN REPLY TO MPCB REPORT
(VNIT REPORT) FILED ON 16/06/2025
AND THE JOINT COMMITTEE REPORT
FILED ON 04/08/2025
BY RESPONDENT NO. 1 (INDUSTRY)
'MATRIX LIFE SCIENCE PVT. LTD.'**

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14/08/2025

Sachin S. Gore
ADVOCATE



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LAW FIRM

CONTACT DETAILS

BETWEEN

..... APPLICANTS

1. Mrs. Mangal Vishnu Bodkhe
2. Mr. Vishnu Asaram Bodkhe
3. Mr. Bhagwan Asaram Bodkhe
4. Mr. Anod Babanrao Adhav
5. Mr. Vinod s/o Baban Adhav

V E R S U S

..... RESPONDENTS

1. M/s. Matrix Life Science Pvt Ltd
2. The Maharashtra Pollution Control Board (MPCB)
3. The Central Pollution Control Board (CPCB)
4. The Ministry of Environment, Forest and Climate Change (MoEFCC)
5. The Department of Agriculture

ABBREVIATIONS

Short	Full-form
APCS	Air Pollution Control System
ATFD	Agitated Thin Film Dryer
BOD	Biochemical Oxygen Demand
CETP	Common Effluent Treatment Plant
CMD	Cubic Meter per day
CPCB	Central Pollution Control Board
DG	Diesel Generator
EC	Environmental Clearance
ETP	Effluent Treatment Plant
FO	Field Officer
GW	Ground Water
JC	Joint committee
JCR	Joint Committee Report
JVS	Joint Vigilance Sampling
MIDC	Maharashtra Industrial Development Corporation

Short	Full-form
MoEFCC	Ministry of Environment Forest, climate & change
MPCB	Maharashtra Pollution Control Board
NABL	National Accreditation Board for Testing and Calibration Laboratories
OA	Original Application
RO	Regional Officer
Ro	Reverse Osmosis
SS	Suspended Solids
SRO	Sub-Regional Officer
STP	Sewage Treatment Plant
TDS	Total Dissolved Solids
TPH	Tonnes per Hour
u/s	Under section
VNIT	Visvesvaraya National Institute of Technology
ZLD	Zero Liquid Discharge

**MOST RESPECTFULLY
SUBMITTED**

1. I am Ashok Sikchi, working as the Director of M/s. Matrix Life Science Pvt. Ltd., i.e., Respondent No. 1 (Industry), in this OA. The registered office is at 12, Shilpnagar, Padampura, Station Road, Chhatrapati Sambhajnagar 431005, Maharashtra. (hereafter referred to as Respondent industry/ Respondent). I know the facts and have the authority to file this affidavit, for and on behalf of the respondent, which I hereby do, on solemn affirmation and oath.

2. The Respondent reiterates and reaffirms all the submissions made in the OA No. 222/2023 (WZ) and the documents annexed thereto.

3. Respondent industry has already filed a full-fledged reply to the averments made by the applicant on 15/04/2024.

4. The Respondent Industry is availing of this opportunity, through the present reply, to place on record and emphasise the observations made and submitted by the Respondent MPCB in the Original Application dated 19/04/2024. By way of its affidavit in the said matter, the MPCB has expressly admitted certain facts pertaining to the

operations of the Respondent Industry and its compliance status, which are enumerated as under;

Page No. 567, Point No. 6:“.....the distance of the Respondent industry from the Applicants farm is around 1.6 Kilometers, which is far from the said industry as per the Google Map....”

Page No. 568, Point No. 8: “.....the regular visit of two field officers dated 12/07/2023, it was observed that the industry was achieving ZLD as per consent conditions and reusing the treated effluent for cooling tower.....”

Page No. 568, Point No. 10.(i): “ The total generation of effluent was 89.2 CMD as per consent granted to Respondent No.1 for which ETP of 160 CMD capacity..... and ATFD has been provided.”

Page No. 568, Point No. 10.(ii): “The ETP was in operation, Ro permeate getting used in cooling tower and RO reject disposed through ATFD during the visit.”

Page No. 569, Point No. 10.(iii): “20 CMD domestic effluent was being treated in STP and being used for gardening purposes having 4000 trees.”

Page No. 569, Point No. 10.(iv): “.....Industry has provided mechanical dust collector followed by the bag filter/ cyclone dust collector as an Air Pollution Control.....”

Page No. 569, Point No. 10.(v): “Industry has provided separate isolated shade for storage of hazardous waste by obtaining membership of Common Hazardous Waste Facility at RanjangaonThe said industry is archiving ZLD as per the consent conditions”

Page No. 569, Point No. 11: “I say & submit that the at present Respondent No.1 , is achieving ZLD and not disposing its treated effluent into environment.”

Page No. 569, Point No. 12 (ii): “After treatment, the entire treated effluent is to be recycled into the process for various purposes such as cooling process and scrubbing with metering system so as to achieve ZLD, resulting in no discharge on land and/or outside factory premises.....”

Page No. 570, Point No. 14: “.....I say and submit that in Schedule -I of the consent dated 09/11/2020 it is clearly mentioned that the ETP of designed capacity consisting of primary, secondary & tertiary treatment followed by RO & ATFD for treatment of 86.2 CMD has been provided. Further, it was in operation to treat trade effluent and to recycle the entire treated effluent into the process for various purposes like cooling ,process & scrubbing so as to achieve ZLD & to ensure no discharge on land or outside factory premises. The Respondent No 1 has provided separate STP so as to achieve Biological Oxygen Demand (BOD) & Suspended Solids (SS) standards and to recycle for utility purposes to the maximum extent & remaining to be applied on land for gardening within premises after conforming to standards. The various visit reports specifically observed all these compliances & mention therein pointwise compliances.”

Page No. 571, Point No. 16: “.....allegation about inadequate Air Pollution Control System (APCS) for Boiler & DG set, it is incorrect to say without supporting analytical results.”

Page No. 571, Point No. 17: “. I say and submit that it is incorrect to say that EC is not obtained for Boilers. The condition No.5 specifically mentions in respect of Coal fired Boiler of 7 TPH capacity with Multicyclone Dust collector & bag filter to be installed along with the stack of height

30 meters to control particulate matter emission. The visit report specifically mentions it as referred to above in this Affidavit reply.”

Page No. 571, Point No. 18: “.....regarding 33% Green Belt the visit report specifically observed that approximately 4000 trees with Green Belt have been developed by the Respondent Industry.”

Page No. 571, Point No. 19: “I say and submit that it is incorrect to say that EC for expansion of plant is not obtained by Respondent No 1. A copy of said EC dated 17.05.2019 has been already Annexed ”

Page No. 572, Point No. 22: “.....Respondent Industry has provided ATFD as per visit report & inspection reports of SRO's and FO's dated 5.12.2023 and 8.3.2024”

Page No. 572, Point No. 23: “.....Respondent Industry has provided ATFD for treating RO reject, therefore no spraying of RO rejects on Ash at present observed/reported.”

Page No. 572, Point No. 24: “.....Therefore after receipt of latest verification report from the SRO, Chhatrapati Sambhaji Nagar, the Respondent Board will initiate appropriate action as may be required. However, it is submitted that these are all day-to-day monitoring points, which can be taken care of by the Respondent industry.”

Page No. 574, Point No. 31: “.....Out of these 4 number of industries are achieving ZLD, 7 number of industries effluent is being sent Common Effluent Treatment Plant (CETP) Waluj, 6 number of industries using treated effluent for gardening, 2 number of industries having effluent nil and 2 number of industries are closed. Respondent No.1 being one of the industry operating in the said area, it can't be held solely responsible for the water pollution.....”

5. Respondent says and submits that the above multiple points addressed by the MPCB in their affidavit clearly state that the Respondent industry has made the required compliance as per the guidelines of 'Environment Clearance' and consents from the MPCB. MPCB has also verified each and every allegation made by the Applicant in his OA and confirmed that there is complete compliance has been carried out by the Respondent industry.

6. MPCB has also admitted that the Respondent industry is ZLD and achieving the same. There is no outside discharge of wastewater. Which shows that there is no possibility of pollution outside the industrial premises and the direct or indirect involvement of the Respondent industry in the pollution mentioned by the Applicant.

7. Further, Respondent industry has also addressed the conclusions and recommendations made VNIT report and the Joint Committee Report through the filed submission one by one as follows;

A) POINT-WISE REPLY TO CONCLUSIONS AND RECOMMENDATIONS OF THE MPCB REPORT (VNIT REPORT) FILED ON 16/06/2025:

1.	Page No. 665 Point No. 5.1: "There have been significant changes in land cover over the past 27 years."
Reply	This point is noted, but is a general observation about the entire region, not a specific indictment of the Respondent Industry. The report itself provides data showing that "Agriculture Land: It faced a 14.47% increase from 1996 to 2023 continuously" (Page 767, Point 4). This contradicts the Applicant's claim that agricultural land is becoming barren due to the industry's activities.
2.	Page No. 665, Point No.5.2: "The change in land use may be linked to environmental policies, urban development, and climate change factors."
Reply	This conclusion further supports the argument that contamination is not solely caused by the Respondent Industry. The affidavit from the Respondent Industry (Page 227, Point 23) explicitly mentions, "there are so many small-sized solid

	<p>waste dumping sites present around the Applicants' farms where the solid waste from the various industries is dumped. In the rainy season, surface runoff and groundwater percolation may be the probable cause of water pollution." The VNIT report's conclusion aligns with this observation, pointing to multiple possible causes beyond a single industrial unit.</p>
3.	<p>Page No. 665, Point No.5.3: "Further in-depth study is recommended to assess the underlying causes and implications of these shifts, particularly the decline of bare land and urban settlement fluctuations."</p>
Reply	<p>This recommendation confirms the inconclusive nature of the current report. The Respondent Industry has consistently advocated for a proper, in-depth scientific study to pinpoint the actual source of pollution, rather than making unsubstantiated allegations against a single party. This recommendation validates the Respondent Industry's position that the current evidence is</p>

	insufficient to draw firm conclusions.
4.	Page No. 665, Point No.5.4: "Most of the dug wells do not meet the required standards for the sanitation and protection. The wells do not have boundary walls to prevent surface run-off and other organic matter from mixing with the well water."
Reply	This is a crucial finding of the VNIT report that directly points to a cause of contamination unrelated to the Respondent Industry's operations. It confirms that the contamination may be due to poor local infrastructure and sanitation practices, rather than industrial effluent.
5.	Page No. 665, Point No.5.5: "The groundwater in the vicinity of the site contains high concentrations of Arsenic, Cadmium, Manganese, Mercury and Nickel. The elevated concentrations could be due to natural geogenic origin or mixing of agricultural run-off and industrial wastewater with well water."

Reply	This statement provides alternative explanations for the presence of heavy metals, including "natural geogenic origin" and "agricultural run-off" (Page 771, Para 4.3). This directly challenges the assumption that industrial wastewater is the sole cause and confirms the need for further investigation, as argued by the Respondent Industry in its affidavit (Page 238, Point 27).
6.	Page No. 665, Point No.5.6: "The well waters contain significant concentration of faecal coliforms. This indicates that human and animal waste is getting mixed with well water. This also highlights the poor sanitation aspects of the wells."
Reply	This is another major finding that attributes a specific type of contamination to human and animal waste, not industrial activities. It reinforces the argument that the pollution sources are multifaceted and localized, including "the poor sanitation aspects of the wells" as identified by the VNIT report itself.

7.	Page No. 665, Point No.5.7: "Most of the well water has high concentration of chlorides and TDS... Thus, there is a possibility that the elevated chloride levels may be due to industrial activities, particularly those involving chemical processes, that can release chloride-containing wastewater."
Reply	The use of the phrase "there is a possibility" clearly indicates that the report lacks a definitive conclusion linking the elevated chloride and TDS levels to any specific industry, including the Respondent. As previously stated, the Respondent is a Zero Liquid Discharge (ZLD) unit, meaning it does not discharge effluent into the environment.
8.	Page No. 665, Point No.5.9: "Based on the current study, it is not possible to pin point the exact reason for the elevated concentrations of various contaminants. Both the insanitary conditions of the wells and industrial activity in the vicinity of the wells could be the reason..."

Reply	<p>This is the most critical conclusion of the VNIT report, and it serves as the foundation for the Respondent Industry's defence. The report explicitly states that it is "not possible to pinpoint the exact reason" for the contamination and lists multiple possibilities. This directly undermines the Applicant's attempts to hold the Respondent Industry solely responsible without conclusive evidence.</p> <p>In light of the above, the Respondent Industry reiterates that the claims against it are based on speculative and inconclusive evidence</p>
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B) REPLY TO THE FINDINGS AND CONCLUSIONS OF THE JOINT COMMITTEE REPORT DATED 04/08/2025

1.	<p>Page No. 735, Point No. 21.1: "The water in all the visited wells was yellowish in colour and had a mild foul smell which prima-facie indicate about the contamination in the Ground Water (GW) of the area."</p>
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Reply	While the presence of contamination is noted, the report fails to definitively attribute its source to the Respondent Industry. The MPCB's own affidavit (Page 574, Para 31) explicitly states that there are at least 21 industries in the MIDC area and that "Respondent No.1... can't be held solely responsible for the water pollution." This highlights that the contamination is a broader issue within the industrial area, not one specific to the Respondent No.1. Ultimately, we can say that JCR has not identified the source of the groundwater pollution.
2.	Page No. 735, Point No. 21.2: "The committee is of the opinion that the industrial effluent and sewage generated from the industries located in MIDC Paithan are the main reason for depleting ground water quality of the area."
Reply	This finding is directly contradicted by the official records and the MPCB's own statements. The Respondent Industry is a Zero Liquid Discharge (ZLD) facility, a fact acknowledged by the MPCB (Page

	<p>569, Para 11). The MPCB's affidavit also confirms that the industry's Effluent Treatment Plant (ETP) and Sewage Treatment Plant (STP) were found to be in operation during visits and that treated effluent and sewage are reused or recycled, ensuring "no discharge on land or outside factory premises" (Page 569, Para 12). The conclusion that the Respondent No.1's effluent is the main reason is baseless and vague. Whereas a joint committee is formed to identify the damage caused to crop, not to the appraisal of the VNIT report.</p> <p>Hon'ble Tribunal formed the joint committee for;</p> <p style="text-align: center;"><i>"We deem it appropriate to constitute a Committee, which assess the damage caused to the agricultural crops/lands of the applicants...."</i></p>
<p>3.</p>	<p>Page No. 735, Point No.21.3: "As per the reports of the District Agriculture Office, the contaminated ground water is main reason for soil contamination of the agriculture fields and that decrease in the</p>

	crop yield mainly during last 4-5 years."
Reply	<p>The soil test reports relied upon by the Joint Committee, contain a clear and prominent disclaimer in Marathi: "सदरचा आहवाल कोर्टच्या कामासाठी चालणार नाही"(Annexure 02, Page 688). This translates to "This report will not be used for court work" The committee's reliance on a document explicitly marked as unsuitable for court proceedings invalidates this finding. Furthermore, the VNIT report itself notes other potential causes for soil and water quality issues, such as heavy metals from "natural geogenic sources, as well as pesticides, herbicides and fungicides" (Page 771, Para 4.3). Also, this finding does not directly or indirectly speak about the Respondent industry.</p>
4.	Page No. 736, Point No. 21.4: "Hence, the committee is of the opinion to calculate compensation for crop loss of the Farmers located in impacted area..."

Reply	This recommendation is premature and cannot be considered. As demonstrated above, the core findings regarding the source of pollution and the validity of the soil reports are flawed. It is evident from the record that the Respondent Industry has consistently maintained that a proper, conclusive scientific study is necessary to identify the actual polluter before any action, including compensation, can be pursued (Page 238, Point 27) .
5.	Page No. 736, Point No. 21.5.1 & 21.5.2: "Performance Evaluation and adequacy reports for ZLD System... stringent action may be initiated against the non-complying industries... environmental compensation may be imposed on the respondent industry for not having treatment as per Consent/EC and handling the RO reject in illegal manner without installing the treatment units..."
Reply	This finding is misleading and contradictory. The MPCB granted the Respondent a renewal of its Consent to Operate until 31/05/2029 , which was

	<p>done only after verifying compliance (Page 575). The MPCB affidavit also explicitly states that the Respondent Industry is achieving ZLD and has provided the necessary ETP, Ro, and ATFD systems (Page 568, Para 10). The accusation of "illegal manner" and non-compliance, particularly against the Respondent Industry, is unfounded and contradicts the MPCB's own recent regulatory approval. JCR fails to provide the relevance, which shows that the Respondent industry is involved in the pollution load and is liable for the compensation. The JC is also not supported there statement with the help of any analysis report or pollution identification caused by the Respondent industry. The question still remains, CAN JC HAVE TAKEN SAMPLES? WHERE ARE THE REPORTS? ARE THEY VIOLATING THE NORMS? Therefore Respondent industry denies this finding/conclusion.</p>
6.	Page No. 737, Point No. 21.5.3: "The in-depth scientific study may be carried out through the expert technical institute... to

	identify the... other possible sectors of the industries responsible for the contamination."
Reply	<p>This conclusion further exposes the speculative nature of the entire report. It confirms the committee's failure to complete its primary task "<i>to assess the damage caused to the agricultural crops/lands of the applicants</i>". The conclusion is also inconsistent, as it mentions that industrial activity "COULD BE THE REASON" (Page 772, Para 5). This demonstrates a lack of a definitive finding and invalidates the report's earlier, more confident claims. The Respondent Industry has consistently and actively sought a fair and scientific study to identify the true polluter. Here, one can say that <u>there is no concrete outcome from the joint committee.</u></p>
7.	<p>Page No. 738, Point No.21.6: "Compensation should be imposed on non-compliant units, including the respondent industry, for past environmental violation, in accordance</p>

”
Reply	<p>This conclusion is vague and without any logical, technical and scientific support. Joint Committee completely failed to deliver its work and unnecessarily invested valuable time of the Hon’ble Tribunal and all Respondents, including the Applicant. This committee only used the information gathered and provided by the VNIT. Without doing proper groundwork, this JC mentioned the finding that Respondent industry should pay compensation for the past environmental violations. Through this reply Respondent industry wants to mention that neither violation has been identified nor damage has been observed by the MPCB or CPCB or JC, which means there is no involvement of the Respondent industry (R-1). The JVS reports used by the JC are for December 2023 and January 2024, which are referred to by the VNIT only. Whereas JC fails to check that the exceedance of the BOD in both the JVS is by 6 mg/l and 2 mg/l, respectively, which can be because of</p>

	<p>handling error or analytical error or instrumental error at the laboratory level. No proper hike has been seen in this. To support this submission Respondent industry is submitting the latest JVS report dated 07/07/2025 and the last six months of NABL and MOEFCC accredited third-party laboratory monitoring reports [Ax. A:■].</p>
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8. In view of the aforesaid reply and submissions, the Respondent Industry most respectfully prays that this Hon'ble Tribunal may be pleased to direct the Joint Committee to expeditiously undertake a correct, comprehensive, and factual study of the alleged area, so as to identify and hold accountable the actual polluter, rather than proceeding on the basis of vague and unsubstantiated allegations against the Respondent Industry.

For Matrix Life Science Private Limited

Casi Kew

Director

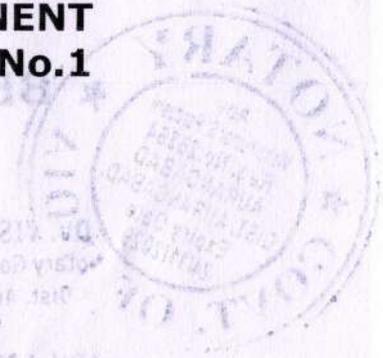
**DEPONENT
Respondent No.1**

Place: **Pune**
Date: **14/08/2025**
Identified by & before me:

Sachin Subhash Gore



Advocate Sachin Subhash Gore



AND for this act of kindness, respondent as duty bound shall ever pray For Matrix Life Science Private Limited

[Signature]
Director

Place: Pune
Date: 14/08/2025

DEPONENT
Respondent No.1

VERIFICATION AND AFFIDAVIT

I Ashok Sikchi, age about 70 years, do hereby state that I have verified that the facts are true to my personal knowledge. I have not suppressed any material fact known to me and relevant to this matter. I have submitted this Affidavit on solemn affirmation and oath.

For Matrix Life Science Private Limited

[Signature]
Director

Place: Pune
Date: 14/08/2025
Identified by & before me:

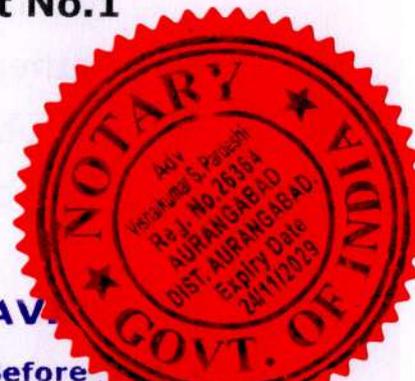
DEPONENT
Respondent No.1

[Signature]
Advocate Sachin Subhash Gore



AFFIDAVIT

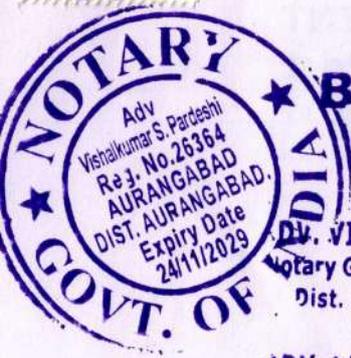
Solemnly Affirmed Before
By Shri/Smt. Ashok Sikchi
Age 70 years Director R/o 12
Shilpnagar, Padampuri Chh. Sanbhujinaga
Who Is Identified By Adv Sachin Subhash Gore
To Whom Hereby Personally Known
Hence Verified On 14/8/2025



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Moh. : 9404881670



**GREEN ENVIROSAFE**

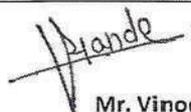
Engineers & Consultant Pvt Ltd.

A-7/2/C-11, Capital City, Talwade - Chakan Road, Chakan MIDC, PH-IV, Village Nighoje, Tal. Khed,

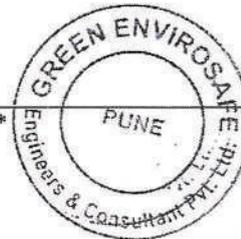
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E-mail : envirosafetyeng@gmail.com, gesec12@gmail.com | www.greenenvirosafe.co.in

Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB) and ISO/IEC 17025:2017 (NABL), ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT				
Test Report No: GESEC/PRO/WW/2024-25/01/161		Report Date		17/01/2025
Sample ID: GESEC/PRO/WW/2024-25/01/161		Sample Details		ETP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajanagar.		Volume Of Sample		1 Lit plastic Can
		Sample Status		Sealed
		Sample Collected By		Envirotech Research Private Limited
		Date of Sample Collection		10/01/2025
		Sample Receipt Date		11/01/2025
		Analysis start Date		11/01/2025
		Analysis End Date		16/01/2025
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.64	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	395.6	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	20	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	14	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	48	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	59.98	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	20.75	<1000	mg/lit	APHA 4500-SO4 E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023
Remarks:				
<ul style="list-style-type: none"> ➤ All parameters are within the MPCB Limit ➤ BDL : Below Detectable Limit 				
				
			 Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By	

End of Report



Page 1 of 1

T.C

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not revel to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. till 28/02/2026 and NABL approved by Quality Council of India. till 28/02/2026.


 Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
 and ISO/IEC 17025:2017 (NABL), ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT

Test Report No: GESEC/PRO/WW/2024-25/02/180	Report Date	18/02/2025
Sample ID: GESEC/PRO/WW/2024-25/02/180	Sample Details	ETP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajanagar.	Volume Of Sample	1 Lit plastic Can
	Sample Status	Sealed
	Sample Collected By	Envirotech Research Private Limited
	Date of Sample Collection	11/02/2025
	Sample Receipt Date	12/02/2025
	Analysis start Date	12/02/2025
	Analysis End Date	17/02/2025

Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.15	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	299.4	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	17	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	23	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	64	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	24.99	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	55.18	<1000	mg/lit	APHA 4500-SO ₄ E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023

Remarks:

- All parameters are within the MPCB Limit
- BDL: Below Detectable Limit



Linge
 Ms. Pranjali Linge
 (Technical Manager)
 Reviewed & Authorized By
 Page 1 of 1

END OF REPORT

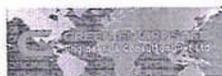
Terms and conditions

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TEST REPORT

Test Report No: GESEC/PRO/WW/2024-25/03/492		Report Date		22/03/2025
Sample ID: GESEC/PRO/WW/2024-25/03/492		Sample Details		ETP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajnagar.		Volume Of Sample		1 Lit plastic Can
		Sample Status		Sealed
		Sample Collected By		Envirotech Research Private Limited
		Date of Sample Collection		15/03/2025
		Sample Receipt Date		17/03/2025
		Analysis start Date		17/03/2025
		Analysis End Date		21/03/2025
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.02	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	672.8	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	22	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	11	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	43	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	119.96	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	43.03	<1000	mg/lit	APHA 4500-SO ₄ E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023
Remarks: All parameters are within the MPCB Limit ➤ BDL : Below Detectable Limit				



 Mr. Vinod Hande
 (Technical Manager)
 Reviewed & Authorized By

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TEST REPORT

Test Report No: GESEC/PRO/WW/2025-26/04/279	Report Date	17/04/2025
Sample ID: GESEC/PRO/WW/2025-26/04/279	Sample Details	ETP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajinagar.	Volume Of Sample	1 Lit plastic Can
	Sample Status	Sealed
	Sample Collected By	Envirotech Research Private Limited
	Date of Sample Collection	10/04/2025
	Sample Receipt Date	11/04/2025
	Analysis start Date	11/04/2025
	Analysis End Date	16/04/2025

Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.2	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	764.4	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	18	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	14	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	40	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	89.97	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	67.34	<1000	mg/lit	APHA 4500-SO ₄ E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023

 Remarks: All parameters are within the MPCB Limit
 ➤ BDL : Below Detectable Limit


Vinod Hande
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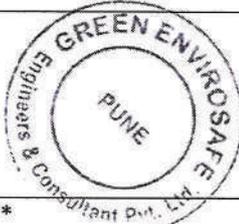
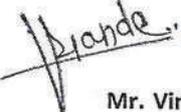
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TEST REPORT				
Test Report No: GESEC/PRO/WW/2025-26/05/213	Report Date	16/05/2025		
Sample ID: GESEC/PRO/WW/2025-26/05/213	Sample Details	ETP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajnagar.	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	09/05/2025		
	Sample Receipt Date	10/05/2025		
	Analysis start Date	10/05/2025		
	Analysis End Date	15/05/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.74	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	508.6	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	32	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	18	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	40	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	174.94	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	85.31	<1000	mg/lit	APHA 4500-SO ₄ E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023
Remarks:				
<ul style="list-style-type: none"> ➤ All parameters are within the MPCB Limit ➤ BDL : Below Detectable Limit 				
				
				
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TEST REPORT				
Test Report No: GESEC/PRO/WW/2025-26/06/537	Report Date	24/06/2025		
Sample ID: GESEC/PRO/WW/2025-26/06/537	Sample Details	ETP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajanagar.	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	17/06/2025		
	Sample Receipt Date	18/06/2025		
	Analysis start Date	18/06/2025		
	Analysis End Date	23/06/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.2	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	589	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	42	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	19	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	48	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	234.92	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	114.43	<1000	mg/lit	APHA 4500-SO ₄ E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023
Remarks: All parameters are within the MPCB Limit ➤ BDL : Below Detectable Limit				
  				
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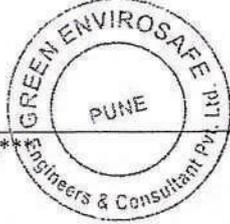
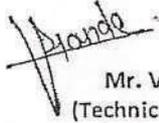
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 E-mail : envirosafetyeng@gmail.com, gesecc12@gmail.com | www.greenenvirosafe.co.in

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TEST REPORT				
Test Report No: GESEC/PRO/WW/2025-26/07/142	Report Date	15/07/2025		
Sample ID: GESEC/PRO/WW/2025-26/07/142	Sample Details	ETP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan, Chhatrapati Sambhajnagar.	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	08/07/2025		
	Sample Receipt Date	09/07/2025		
	Analysis start Date	09/07/2025		
	Analysis End Date	14/07/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.2	6.0-8.5	-	APHA 4500 H+ B 24 th Edition:2023
Total Dissolved Solids	404.4	<2100	mg/lit	APHA 2540 C 24 th Edition:2023
Total Suspended Solids	24	<100	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	09	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Chemical Oxygen Demand	40	<250	mg/lit	APHA 5220 D: 24 th Edition:2023
Chloride (as Cl)	234.92	<600	mg/lit	APHA 4500-Cl-B 24 th Edition:2023
Sulphate (as SO ₄)	66.07	<1000	mg/lit	APHA 4500-SO4 E 24 th Edition:2023
Oil and grease	BDL	<10	mg/lit	APHA 5520 D 24 th Edition:2023
Remarks:				
<ul style="list-style-type: none"> ➤ All parameters are within the MPCB Limit ➤ BDL : Below Detectable Limit 				
				
 Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By				

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TEST REPORT				
Test Report No: GESEC/PRO/WW/2024-25/01/162		Report Date		17/01/2025
Sample ID: GESEC/PRO/WW/2024-25/01/162		Sample Details		STP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajnagar.		Type of Sample		Waste Water
		Volume Of Sample		1 Lit plastic Can
		Sample Status		Sealed
		Sample Collected By		Envirotech Research Private Limited
		Date of Sample Collection		10/01/2025
		Sample Receipt Date		11/01/2025
		Analysis start Date		11/01/2025
		Analysis End Date		16/01/2025
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.83	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	14	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	12	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Remarks: ➤ All parameters are within the MPCB Limit				



Hande
 Mr. Vinod Hande
 (Technical Manager)
 Reviewed & Authorized By

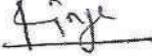
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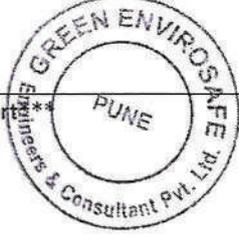
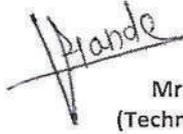
TEST REPORT				
Test Report No: GESEC/PRO/WW/2024-25/02/181	Report Date	18/02/2025		
Sample ID: GESEC/PRO/WW/2024-25/02/181	Sample Details	STP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan, Chhatrapati Sambhajnagar.	Type of Sample	Waste Water		
	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	11/02/2025		
	Sample Receipt Date	12/02/2025		
	Analysis start Date	12/02/2025		
	Analysis End Date	17/02/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.58	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	18	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	16	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Remarks:				
➤ All parameters are within the MPCB Limit.				
 ***END OF REPORT***				 Ms. Pranjali Linge (Technical Manager) Reviewed & Authorized By

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TEST REPORT				
Test Report No: GESEC/PRO/WW/2024-25/03/493		Report Date		22/03/2025
Sample ID: GESEC/PRO/WW/2024-25/03/493		Sample Details		STP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan, Chhatrapati Sambhajinagar.		Type of Sample		Waste Water
		Volume Of Sample		1 Lit plastic Can
		Sample Status		Sealed
		Sample Collected By		Envirotech Research Private Limited
		Date of Sample Collection		15/03/2025
		Sample Receipt Date		17/03/2025
		Analysis start Date		17/03/2025
		Analysis End Date		21/03/2025
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.75	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	16	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	11	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Remark: ➤ All parameters are within the MPCB Limit				
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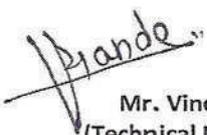
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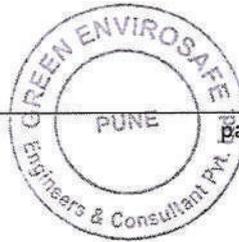
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TEST REPORT				
Test Report No: GESEC/PRO/WW/2025-26/04/280	Report Date	17/04/2025		
Sample ID: GESEC/PRO/WW/2025-26/04/280	Sample Details	STP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajinagar.	Type of Sample	Waste Water		
	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	10/04/2025		
	Sample Receipt Date	11/04/2025		
	Analysis start Date	11/04/2025		
	Analysis End Date	16/04/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.66	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	14	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	15	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Remarks: All parameters are within the MPCB Limit				
 Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By				

End of Report



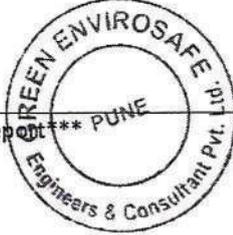
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TEST REPORT				
Test Report No: GESEC/PRO/WW/2025-26/05/214	Report Date	16/05/2025		
Sample ID: GESEC/PRO/WW/2025-26/05/214	Sample Details	STP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajinagar.	Type of Sample	Waste Water		
	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	09/05/2025		
	Sample Receipt Date	10/05/2025		
	Analysis start Date	10/05/2025		
	Analysis End Date	15/05/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.24	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	11	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	08	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Remarks:				
<ul style="list-style-type: none"> ➤ All parameters are within the MPCB Limit ➤ NS-Not Specified, 				
				
				
			<p>Hande</p> <p>Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By</p>	
			<p>***End of Report***</p> <p>page 1 of 1</p>	

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
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- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not revel to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. till 28/02/2026 and NABL approved by Quality Council of India. till 28/02/2026.


 Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
 and ISO/IEC 17025:2017 (NABL), ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT

Test Report No: GESEC/PRO/WW/2025-26/06/538	Report Date	24/06/2025
Sample ID: GESEC/PRO/WW/2025-26/06/538	Sample Details	STP Outlet
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan , Chhatrapati Sambhajinagar.	Type of Sample	Waste Water
	Volume Of Sample	1 Lit plastic Can
	Sample Status	Sealed
	Sample Collected By	Envirotech Research Private Limited
	Date of Sample Collection	17/06/2025
	Sample Receipt Date	18/06/2025
	Analysis start Date	18/06/2025
	Analysis End Date	23/06/2025

Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.63	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	18	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	14	<30	mg/lit	APHA 5210 B 24 th Edition:2023

Remarks: All parameters are within the MPCB Limit



 Mr. Vinod Hande
 (Technical Manager)
 Reviewed & Authorized By

End Of Report

Page 1 of 1

Terms and conditions

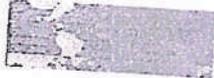
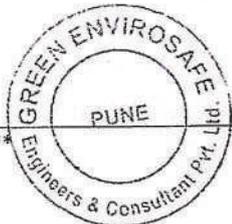
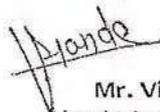
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GREEN ENVIROSAFE
Engineers & Consultant Pvt Ltd.

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Dist. Pune-410501. Mob + 9545084620, 8421365421 CIN No. : U74900PN2013PTC149666
E-mail : envirosafetyeng@gmail.com, gsec12@gmail.com | www.greenenvirosafe.co.in

Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
and ISO/IEC 17025:2017 (NABL), ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT				
Test Report No: GESEC/PRO/WW/2025-26/07/143	Report Date	15/07/2025		
Sample ID: GESEC/PRO/WW/2025-26/07/143	Sample Details	STP Outlet		
Name & Address of the Customer – M/s. Matrix Life Science Private Limited D-8, Paithan MIDC, Paithan, Chhatrapati Sambhajinagar.	Type of Sample	Waste Water		
	Volume Of Sample	1 Lit plastic Can		
	Sample Status	Sealed		
	Sample Collected By	Envirotech Research Private Limited		
	Date of Sample Collection	08/07/2025		
	Sample Receipt Date	09/07/2025		
	Analysis start Date	09/07/2025		
	Analysis End Date	14/07/2025		
Parameters	Results	MPCB Limits	Unit	Standard Method
PH	7.87	N.S.	-	APHA 4500 H+ B 24 th Edition:2023
Total Suspended Solids	16	<50	mg/lit	APHA 2540 D 24 th Edition:2023
Biological Oxygen Demand at 27 °C for 3 Days	12	<30	mg/lit	APHA 5210 B 24 th Edition:2023
Remarks: All parameters are within the MPCB Limit				
  <div style="float: right; text-align: right;">  Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By </div>				

End of Report

page 1 of 1

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**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, AURANGABAD**

Phone no. : 0240-2993004
Visit us at : <http://mpcb.gov.in>
mail : soaurangabadlab@mpcb.gov.in



Regional Laboratory, Chhatrapati Sambhajnagar, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalhana MIDC Aurangabad 431 210

Test Report No.: MPCB/RL-CSN/JVS/25-26/07/38-B

Date: 07/07/2025 04:13 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0092598		
Name & Address of the Industry	M/S MATRIX LIFE SCIENCE PVT.LTD. R22 Organic Chemicals manufacturing		
Sampling Location :	STP (Outlet)		
Lab code :	MPCB/RL-Aurangabad/JVS/24-25/742		
Sampling Method(s) :	Grab	Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Chhatrapati Sambhajnagar I (D.D.Lokhande)	Sample Volume Received :	2.5 liter
Sample submitted by (Name) :	FO-Chhatrapati Sambhajnagar I (D.D.Lokhande) (SRO-Chhatrapati Sambhajnagar I)	Seal No. :	229
Date of Sample Collection.(dd/mm/yyyy) :	25/03/2025 04:15 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	26/03/2025 11:57 AM
Analysis start Date (dd/mm/yyyy). :	26/03/2025 12:32 PM	Analysis end Date (dd/mm/yyyy). :	04/04/2025 07:07 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	Suspended Solids (SS)	32.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
2	Biochemical Oxygen Demand (BOD)	30.0	mg/l	IS 3025 (Part 44)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks: The NABL certification for the scope parameters has not been renewed; therefore, the amended result has been re-issued without the NABL logo.

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dr Mahesh Rakh

Results Approved by:

Dr Mahesh Rakh

Results Reviewed by: Dr Mahesh Rakh

This is an Electronically generated report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

Dr Mahesh Rakh
JSO,
Regional Laboratory,
Chhatrapati Sambhajinagar,
(Authorized Signatory)

End of The Report

T.C





Adv. Sachin Subhash Gore <ssgore2005@gmail.com>

**OA 222/2023 "Mrs. Mangal Vishnu Bodkhe Vs. M/s. Matrix Life Science Pvt. Ltd.":
Reply to JCR by R-1 (Matrix): Next date : 16/10/2025**

1 message

Adv. Sachin Subhash Gore <ssgore2005@gmail.com>

Fri, Aug 15, 2025 at 1:21 PM

To: National Green Tribunal Pune <ngt-pune@gov.in>, asim.human@gmail.com, asimsarodeoffice@gmail.com, "adv.rbmahabal" <adv.rbmahabal@gmail.com>, sroaurangabad1@mpcb.gov.in, mpcbchhatrapatisambhajinagar@mpcb.gov.in, srochhatrapatisambhajinagar1@mpcb.gov.in, Manasi Joshi <adv.manasi.joshi@outlook.com>, poojanatu@yahoo.co.in, mscb.cpcb@nic.in, aniruddha1488@gmail.com, secy-moef@nic.in, Pushkal Mishra <pushkalm6@gmail.com>, soilabad@gmail.com, Amol Shinde <saioffset1@gmail.com>, vivekanand gujar <gujarvivekanand@gmail.com>, rochhatrapatisambhajinagar@mpcb.gov.in, mriya_manasi@yahoo.co.in, pratik.cpcb@gov.in

Cc: admin@matrixlifescience.com, info@matrixlifescience.com, Raghunath Mahabal <mahabal60@gmail.com>, "Adv. Sachin Subhash Gore" <ssgore2005@gmail.com>, "adv.rbmahabal" <adv.rbmahabal@gmail.com>

Bcc: Ajithaa Nair <ajithaa@matrixlifescience.com>, Kunal Sikchi <kunal@matrixlifescience.com>, ashoksikchi@gmail.com, ashok@marathwadachemicals.com, Jagdish Nandkule <jagdish@matrixlifescience.com>, Nitin Vyas <nitin@matrixlifescience.com>

Sir / Madam,

I am pleased to serve and circulate the advance copy of the Reply Affidavit of Respondent No. 1 in above mentioned matter. The same copy will also be e-filed to Hon'ble NGT.

Best regards

Advocate for Respondent Nos. 1.**Sachin Subhash Gore, ADVOCATE**

B.Sc (Chemistry), M.Sc. (Environment), LL.M (Crime), MBA (Corporate Law), D.TL, D.LL, D.E.M.S.ISO 14000-14001, NABET Accredited EC Coordinator and 'Functional Area Expert', Govt. Analyst Environment Laboratory' u/s.12 & 13 of EP Act 1986 and u/s.17(2) of Water & Air Acts

Address: A2, Kakade Angan, Opposite Talera Hospital, Tanaji nagar, Chinchwad, Pune-411033.

Tel.: 020-27612357 / 7350212877. ssgore2005@gmail.com

Working: Only Sunday closed. 9am to 6pm on ALL other days, without any off day.

2 attachments **2025-08-14 R-1 Matrix ~ Reply to JCR F_c.pdf**
9834K **2025-08-14 R-1 Matrix ~ Reply to JCR F_c.pdf**
9834K